

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 20633/2017

(Arising out of impugned final judgment and order dated 31-05-2017 in WA No. 55113/2015 passed by the High Court of Judicature at Allahabad)

SANJAY KUMAR SINGH

Petitioner(s)

VERSUS

DR. DHIRENDRA SINGH & ORS.

Respondent(s)

(IA No. 81437/2017 - EXEMPTION FROM FILING O.T.
IA No. 73044/2017 - EXEMPTION FROM FILING O.T.
IA No. 153163/2022 - EXEMPTION FROM FILING O.T.
IA No. 1131/2020 - EXEMPTION FROM FILING O.T.
IA No. 81434/2017 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 73042/2017 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 24-09-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s)

Mr. Shyam Divan, Sr. Adv.
Mr. Sanjay Kumar Visen, AOR
Mr. Yashvardhan Singh, Adv.
Mr. Prashant Sharma, Adv.
Mr. Soumya Gulati, Adv.

For Respondent(s)

Mr. Abhishek Singh, AOR

Mr. Sanjay Kumar Tyagi, AOR
Mr. Abhishek Tyagi, Adv.
Mr. Parvesh Tyagi, Adv.
Mr. Ajay Kumar Pandey, Adv.

Mr. S. D. Singh, Adv.
Ms. Bharti Tyagi, AOR
Ms. Shweta Sinha, Adv.
Mr. Ram Kripal Singh, Adv.
Mr. Dhiraj Kumar, Adv.
Ms. Meenu Singh, Adv.

Mr. Siddharth Singh, Adv.
Ms. Rekha Rani, Adv.

Mr. Amitesh Kumar, Adv.
Ms. Priti Kumari, Adv.
Mr. Mrinal Kishor, Adv.
Mr. Chandra Prakash,

UPON hearing the counsel the Court made the following
O R D E R

Applications for exemption from filing official
translation are allowed.

Leave granted.

List for hearing on 12th December, 2024.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER